

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA APNTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.06.2021 AT 11.00 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 4/7/AMR/2021
NAME OF THE COMPANY	Saradambika Power Plant Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Ltd
NAME OF THE RESPONDENT(S)	Saradambika Power Plant Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request of the Operational Creditor, list the matter on 16.07.2021.


 ACTING PRESIDENT